

F. No. J-11016/3/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi  
Dated the 12<sup>th</sup> March, 2024

**ORDER**

The president is pleased to engage following Advocates as Group 'A' / 'B' / 'C' Panel Counsel, as shown in the Table below, for conducting Central Government litigations before the Supreme Court of India with effect from the date of this order for a period of three years or until further orders, whichever is earlier: -

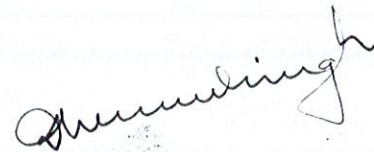
**Supreme Court of India**

Sl.No.	Name	Contact Details	Enrolment No.
<b>Group 'A' Panel Counsel</b>			
1.	Sanjay K. Chadha	D-26, BSK Legal, Jangpura Extension, New Delhi-110014 Mob: 9811177238 Email: <a href="mailto:sanjaykchadha@bsklegal.org">sanjaykchadha@bsklegal.org</a>	D/1014/1995
2.	Shantanu Sagar	E-7/10, Vasant Vihar, New Delhi-110057 Mob: 9999414000 email: <a href="mailto:shantanusagar@gmail.com">shantanusagar@gmail.com</a>	B/2053/2007
<b>Group 'B' Panel Counsel</b>			
3.	Dumni Soren	295-B, Abhay Khand-3, Indirapuram, Ghaziabad-201010 Mob: 9910455572 Email: <a href="mailto:dumnis.299@gmail.com">dumnis.299@gmail.com</a>	D/6178/2020
<b>Group 'C' Panel Counsel</b>			
4.	Vasuchit Anand	Vipul World, A-Block, Sector-48, Sohna Road, Gurugram Mob: 9267981019 Email: <a href="mailto:vasuchitanand502@gmail.com">vasuchitanand502@gmail.com</a>	D/7380/2022

*K. Gaur*

3. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(Dhruva Kumar Singh)  
Chief Controller of Accounts

**Copy (through email) to:-**

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in Supreme Court.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
6. The above Group A/B/C Panel Counsel.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy



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